

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

16/01/2019

O.A./260/643/2017

A C BARIK

M.A./260/644/2017

-V/S-

M.A./260/646/2017

DOORDARSHAN

FOR APPROPRIATE ORDER.

COUNTER NOT FILED.

ITEM NO:13

FOR APPLICANTS(S) Adv. : Mr. N. Biswal

FOR RESPONDENTS(S) Adv.: Mr. G.R. Verma

Notes of The Registry	Order of The Tribunal					
	<p>It is submitted by Ld. Counsel for the applicant that the O.A. has become infructuous as the applicant died on 03.03.2018. This is also agreed by Ld. Counsel for the Respondents who also has filed M.A. to that effect. Accordingly, the O.A. is disposed of being infructuous.</p> <table border="1" style="width: 100%;"><tr><td style="width: 50%; padding: 5px;">( SWARUP KUMAR MISHRA) MEMBER (J)</td><td style="width: 50%; padding: 5px;">( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2" style="text-align: center; padding: 10px;">kb</td></tr></table>		( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	kb	
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